

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 139
Appeal No. 639/252/ND/2019**

Under Section: 252

In the matter of:

Grassroots Skill Development Initiative Pvt. Ltd.**Appellant**

Vs.

ROC & Another.

....**Respondent**

Order delivered on 17.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Mukesh Kumar Dukia, PCS

For the ROC

: Mrs. Sweety Khattar Kumar, AROC

For the IT

: Ms. Easha Kadian, St. Counsel

ORDER

Learned PCS Mr. Mukesh Kumar Dukia stated that he is recently appointed and seeks time to take appropriate steps. Adjourned to 17.03.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH